


**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**CORRIGENDUM**

**Dated Shillong, the 24<sup>th</sup> October, 2018.**

No. LJ (A) 35/95/113 – Please read as “Shri Upendra Mishra” in place of “Shri Upendra Narayan Mishra” as appeared in this Department’s letter No. LJ (A) 35/95/104 dt. 27.08.2018.

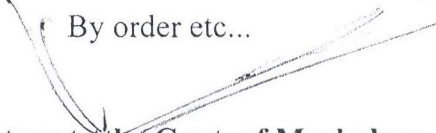
  
**(W. Khylllep),  
Secretary to the Govt. of Meghalaya,  
Law Department.**

**Memo No. LJ (A) 35/95/113-A,**

**Dated Shillong, the 24<sup>th</sup> October, 2018.**

**Copy forwarded to:-**

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001.
2. Shri Upendra Mishra, Panel Advocate, Supreme Court of India, New Delhi.
3. The Accountant General, Meghalaya etc., Shillong.
4. The Treasury Officer, Shillong North/ South Treasury.
5. Law (B) Department, Shillong.
6. The DEO, Law Department.

  
**By order etc...  
Secretary to the Govt. of Meghalaya,  
Law Department.**